



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD  
SHILLONG – 793001

*www.megassembly.gov.in*


## LIST OF BUSINESS

**Autumn Session  
September 12<sup>th</sup>, 2019.**

### PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri MAYRALBORN SYIEM, MLA to call the Attention of the Minister in-charge Food Civil Supplies and Consumer Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in "The Shillong Times" dated 2<sup>nd</sup> July, 2019 under the caption "Customer finds Maggot fried inside jalebi in RB".
3. Shri SYNTAR KLAS SUNN, MLA to raise a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the News item which appeared in "The Shillong Times" dated 12<sup>th</sup> May, 2019 under the caption "NEIGRIHMS Tussel claims Woman".
4. Motions.
5. Resolutions.

*Shillong :  
The 12<sup>th</sup> September, 2019.*

  
**Dr. Andrew Simons,**  
*Commissioner & Secretary,*  
Meghalaya Legislative Assembly.